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**15.06 ¼ hrs.**

Title: Motion to elect six members of lok Sabha to the Court of Aligarh Muslim University (Motion Adopted).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): On behalf of Shri Arujun Singh, I beg to move:

"That in pursuance of sub-clause (xxiv) of clause 1 and clause 2 of Statute 14 of the Statutes of Aligarh Muslim University, the members of this House do proceed to elect, in such manner as the Speaker may direct, six members from among themselves to serve as members of the Court of the Aligarh Muslim University, subject to other provisions of the Statutes. The members so elected shall not be the employees of the University."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-clause (xxiv) of clause 1 and clause 2 of Statute 14 of the Statutes of Aligarh Muslim University, the members of this House do proceed to elect, in such manner as the Speaker may direct, six members from among themselves to serve as members of the Court of the Aligarh Muslim University, subject to other provisions of the Statutes. The members so elected shall not be the employees of the University."

*The motion was adopted.*

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*...(Interruptions)*

MR. DEPUTY-SPEAKER: The Calling Attention listed for today's Agenda will be taken up on some other day.

*...(Interruptions)*